Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 1029/TL/2025 **Dated: 30.10.2026**

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **Navinal Transmission Limited**, C-105, Anand Niketan, New Delhi-110021, has applied for grant of separate Transmission Licence for ISTS scheme "Transmission system for providing connectivity to RE applicant(s) at Navinal (Mundra) (GIS)" under the Regulated Tariff Mechanism (hereinafter referred to as "RTM") mode (hereinafter referred to as "the Project"). The scope of the project for which a transmission licence has been sought is as under:

S. No.	Name of the scheme and Implementation timeframe	Estimated Cost (₹ Crores)	Remark
1.	Transmission system for providing connectivity to RE applicant(s) at Navinal (Mundra) (GIS) **Implementation timeframe:** 24 months from the date of allocation	105.09	Approved to be implemented under RTM by Navinal Transmission Limited

The detailed scope of work for the instant scheme is as under:
Detailed scope of the scheme is given below:

S. No.	Description	Scope of work (Type of Substation/Conductor capacity/ km/Nos. of bays etc.)
1.	Creation of 220 kV switchyard (Bus Sec-I) at Navinal (Mundra) S/s (GIS) along with installation of 1x500MVA, 400/220 kV ICT at Navinal (Mundra) S/s (GIS).	• 400/220 kV ICT - 1 No. • 400 kV ICT bay - 2 Nos. (Including 1 Nos. for Diameter completion in GIS)* • 220 kV ICT bay - 1 No. • 220 kV BC-1 No. • 400 kV GIS Bus Duct (m)~ 62m (approx.) • 220 kV GIS Bus Duct (m)~ 62m (approx.) • 400 kV Air Bushing for connecting GIS to AIS -3 Nos. • 220 kV Air Bushing for connecting GIS to AIS -3 Nos. • 220 kV Cable (m) ~ 600m (approx.) • 220 kV Cable Termination Kit-1 Set *ICT Bay-Tie Bay- Line Bay configuration has been considered for complete diameter of one & half breaker scheme
2.	1 No. 220 kV line bay (GIS) (on 220 kV Bus Sec-I) for interconnection of Wind project of Adani Wind Energy Kutchh Three Ltd. (2200001083) (300 MW)	• 220 kV line bay-1 No.

2. The Central Transmission Utility of India Limited, vide its letter dated 16.12.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 19.10.2026 in Petition No. 1029/TL/2025, has proposed to issue a transmission licence to the applicant for the establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Navinal Transmission Limited,** before the Commission can be accessed at the www.adanienergysolutions.com or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **9.11.2026** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **10.11.2026**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary